

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1078/(MAH)/2017
CA No.



CORAM:

Present: SHRI M.K. SHRAWAT
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 03.07.2017

NAME OF THE PARTIES: N. R. Enterprises
V/s.
Ruparel Estates India Pvt.Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
32	Y BIC	Adv - Fel	
32	Adv. Sanmish Chala i/o M/s. Markand Grandhi & Co	Advocate	

ORDER

CP 1078/I&BP/ NCLT/MB/MAH/2017

Learned Representatives of both the sides (Creditor and Debtor) are present. Stated that Settlement is in progress. Seeking time. Granted. Adjourned to **11.7.2017**.

Date : 03.07.2017

Sd/-
M.K. SHRAWAT
Member (Judicial)